

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO. 1976

ANSWERED ON TUESDAY, MARCH 18, 2025 / 27 PHALGUNA, 1946 (SAKA)

Guidelines on transfers in PSBs

1976 # SHRI BABURAM NISHAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Department of Financial Services has issued any guidelines to banks regarding transfers;
- (b) if so, the details thereof;
- (c) whether this will help in avoiding excessive mid-year transfers in banks; and
- (d) whether this will lead to better tenure for bank employees in Public Sector Banks (PSBs)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): The Department of Financial Services, with an aim to promote greater transparency and ensure formulation of a uniform and non-discretionary 'Transfer Policy', has issued an advisory on 26.11.2024, to all the Public Sector Banks (PSBs), *inter-alia*, containing the following advises:

- to develop an online platform where employees have access to bank's transfer policy, guidelines and related circulars, scale-wise seniority list, details of vacancies scale wise/location wise;
- to define the minimum and maximum tenure of posting at each administrative layer;
- to avoid, as far as possible, mid-year transfers except in case of promotions and administrative exigencies;
- to accommodate officers up to Scale-III in the respective linguistic region;
- to suitably respond to the grievances citing violation of transfer policies and dispose of the appeals received on transfers from employees by a Committee within the stipulated time period.

PSBs have been advised to incorporate the same in their respective 'Transfer Policy' with the approval of the Banks' Boards and implement it from FY 2025-26.
